

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD
REGIONAL BENCH - COURT NO. 3**

Customs Appeal No. 10419 of 2020- DB

(Arising out of OIA-AHD-CUSTM-000-APP-593-599-19-20 dated 14/01/2020 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax- AHMEDABAD)

G R METALLOYS PVT LTD

.....Appellant

201, Gr House, 8 Gautam Vihar Society,
Aroma School Road, Opp. Sukhsagar,
Ashram Road , Usmanpura
Ahmedabad, Gujarat

VERSUS

Commissioner of Customs- AHMEDABAD

.....Respondent

Custom House,
Near All India Radio Navrangpura,
Ahmedabad, Gujarat

APPEARANCE:

Shri Deepak Kumar, Consultant for the Appellant
Shri Prashant Tripathi, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 13.06.2024
DATE OF DECISION: 24.09.2024

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Customs appeal No. 10067 of 2020.

**(RAMESH NAIR)
Member (Judicial)**

**(RAJU)
Member (Technical)**

Raksha